

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 16

Company Appeal / 140(MB)2023

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **29.04.2024**

NAME OF THE PARTIES : **Tahir Vasanali Isani**

Vs

Registrar Of Companies Goa

For Applicant : CS Jyoti N Kholia.

For ROC : None present.

Section 252(3) of Companies Act

ORDER

Counsel for the applicant submits that she would provide details regarding the source of funds for purchase of property as was submitted on the last date of hearing. CS appearing for the applicant requests for time for the above. **List on 16.05.2024.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK